

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-512**

IB-2454/ND/2019

IA/6051/2023, IA/5556/2022, IA/3818/2023, IA/4260/2023

**IN THE MATTER OF:**

Value First Digital Media Pvt. Ltd.

**.....Applicant**

**Vs.**

Nascent Communication Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC Liq.

**Order delivered on 25.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent : Mr. Dhruva Vig, Adv.

For the Liquidator : Mr. Mohit Nandwani, Adv. in IA/3818/2023 &  
IA/4260/2023

**ORDER**

Due to paucity of time, the matter is listed on **03.06.2024**.

**Sd/-  
(Court Officer)**